

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 8261/2015

M/S SHIVANG ENTERPRISES THR. PARTNER SHUBHA GOEL Appellant(s)

VERSUS

INCOME TAX OFFICER 6(4) LUCKNOW Respondent(s)

Date : 28-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ambhoj Kumar Sinha, AOR

For Respondent(s)

Mr. Harish Kumar Khinchi, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB